

**Customs, Excise & Service Tax Appellate Tribunal
West Zonal Bench at Ahmedabad**

REGIONAL BENCH-COURT NO. 3

CUSTOMS APPEAL NO. 12223 OF 2019-SMB

(Arising out of OIA-101-AGU-ADT-VAD-2017-18 dated 26/09/2018 passed by
Commissioner (Appeals) Commissioner of Central Excise, Customs and Service Tax-
VADODARA-I)

Millant Fibers

Office No 307, 2nd Floor, Zuber Chamber,
Near Tarwadi Masjid, Salabatpura
SURAT, GUJARAT

.....Appellant

VERSUS

Commissioner of C.E. & S.T.-Surat-i

NEW BUILDING...OPP. GANDHI BAUG,
CHOWK BAZAR,
SURAT, GUJARAT-395001

.....Respondent

APPEARANCE:

None appeared for the Appellant

Shri Himanshu P Shrimali, Superintendent(AR) appeared for the Respondent

CORAM: HON'BLE DR. AJAYA KRISHNA VISHVESHA, MEMBE (JUDICIAL)

DATE OF HEARING/ DECISION: 19.03.2025

The appeal is disposed of. For order, see order of date in Excise Appeal
No.12197 of 2019-SMB

**(Dr. AJAYA KRISHNA VISHVESHA)
MEMBER (JUDICIAL)**

Bharvi